Name of the corporate debtor: Dojahan Trading Private Limited; Date of Commencement of Liquidation: 28-05-2025; List of Stakeholders as on Date: 07-08-2025

List of Operational creditors (other than Workmen and Employees and Government Dues)

ng share C, if able Amount of contingen claim		Amount of claim not admitted	Amount of claim	
ng share contingen	nt mutual dues, that			l
			claim under Remarks, if any verificatio n	
75.46 -	-	12,84,28,061	-	In absence of required agreement and documents, only principal portion has been admitted.
12.52 -		86,13,335		In absence of required agreement and documents, only principal portion has been admitted.
12.02		1,15,14,946		M/s. Seth Carbon & Alloys Private Limited (Operational Creditor), a member of the Committee of Creditors during the CIRP, has not submitted a revised claim pursuant to the public notice issued under Regulation 12 of the IBBI (Liquidation Process) Regulations, 2016. Accordingly, in terms of the proviso to terms of the proviso to during the CIRP is deemed to be admitted for the purpose of liquidation.
100.00 -		14.85.56.342		nquiuation.
	12.52	12.52	12.52 86,13,335	12.52